

BENCH-I

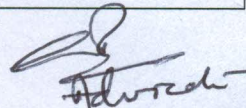
**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 575/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M


Name of the Company		Punjab National Bank -Vs- Vasudev Ispat Pvt.Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


①	APARAJITA RAO, ADVOCATE	PETITIONER	 17.11.17
②	V. RAJA RAO, ADVOCATE		

ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

List on 07/12/2017.


 (Jinan K.R.)
 Member (J)


 (Vijai Pratap Singh)
 Member (J)